## Annexure-7

## Name of the corporate debtor: SHRI AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED

Date of commencement of CIRP: 16.10.2019

List of Creditors as on: 14.12.2019

## List of Operational creditors ( Government Dues)

|     |                          |                             |  |        |            | No.        |                  |      | SI.              |  |
|-----|--------------------------|-----------------------------|--|--------|------------|------------|------------------|------|------------------|--|
|     |                          |                             |  |        |            | 160        | Claimant         |      |                  |  |
|     |                          |                             |  |        |            |            | Claimant         | _    |                  |  |
|     |                          |                             |  |        | receipt    |            |                  |      | Details          |  |
|     |                          |                             |  |        | claimed    |            |                  |      | Details of claim |  |
|     | Amount of claim admitted |                             |  |        |            |            |                  |      |                  |  |
| Z   |                          | Details of c                |  |        |            |            |                  |      |                  |  |
| NIL |                          | whether<br>related<br>party |  |        |            |            |                  |      |                  |  |
|     |                          | admitted                    |  | claims | 000        | e in       |                  | % of |                  |  |
|     |                          |                             |  |        |            | claim      | Amount of mutual |      |                  |  |
|     |                          |                             | 4  | off    | may be set | dues, that | mutual           | any  | Amount of        |  |
|     |                          |                             |  |        |            |            |                  |      |                  |  |
|     |                          | -                           | Amount of any contingent claim may be set end of the claim of the clai |        |            |            |                  |      |                  |  |
|     |                          |                             |  |        |            | if any     | Remarks,         |      |                  |  |

